BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P (IB) No.300/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

| Name of the Company | | 44 Noida Infratech (Two |) Pvt Ltd | |
|---------------------|------------|---|------------------------|---------------------|
| | | Falcon Consultancy Pvt Ltd. | | |
| Under Section | | 7 IBC | | |
| SI. No. | Representa | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| | HARE RAI | 7 SINGH. | 182- | Merro &: |
| | | | | |

ORDER

Ld. Counsel for the petitioner is present.

It appears from the record in compliance of the order of NCLAT notice has been issued on the corporate debtor on 16/10/2017 No one appeared from the corporate debtor's side.

List on 17/11/2017.

(Jinan K.R.)

Sd

Member (J)

(Vijai Pratap Singh)

Member (J)